

OFFICE OF THE DISTRICT & SESSIONS JUDGE , (SOUTH - EAST),
SAKET COURT COMPLEX, NEW DELHI

ORDER NO. 262 DATED 22/12/2018

I hereby authorize the following Judicial Officers of South-East District at Saket Courts, to hear and dispose off the urgent matters under the Delhi Rent Control Act of South-East Civil District, New Delhi, in accordance with law during the winter vacation 2018 w.e.f. 26.12.2018 to 31.12.2018:-

S.No.	Name of Officers detained	Period of detention
1	Sh. Vikrant Vaid, ACJ-cum-CCJ-cum-ARC, South East,	26.12.2018 to 29.012.2018
2	Ms. Monika Saroha, SCJ-cum-RC, South East	31.12.2018

The Judicial Officer so detained shall be assisted by his/her own court staff during the period of detention.

21.12.18
(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT
SAKET, NEW DELHI.

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No. Judl./Vacation/F.82/SE /2018/ 22861 - 22887 Dated, New Delhi the 22/12/2018
sub to Detention of officers of DJS during winter vacation - 2018.
Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ). Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, South, North-West, South-West, East, Shahadara New Delhi, North, West and North-East Districts, THC, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
4. The Officer Incharge/Controlling Officer, Pool Cars, Saket Court, New Delhi,
5. The Officers concerned **with the request to detain their own staff on the dates of actual days of duty during winter vacation, 2018.**
6. The Administrative Civil Judge, South-East District, New Delhi
7. The A.O. (Judl.)/Branch Incharge, Administration I, II, & III, Filing Section & Care Taking Branch.
8. The AO, Accounts Branch, Saket, N.D.
9. PRO, Saket Courts, New Delhi.
10. For uploading on **LAYERS**,
11. For uploading on centralized website through **LAYERS**.
12. The PS to District & Sessions Judge, SE District, New Delhi.
13. The Reader to District & Sessions Judge, New Delhi.
14. The In-Charge, Facilitation Centre, Saket, New Delhi.
15. The Secretary Bar Association, Saket, New Delhi.

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DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT
NEW DELHI.
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